

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. 515/94

Wednesday, this the 13th day of April, 1994

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

K Chellappan, Upper Division Clerk,
Office Superintendent II Designate.
Garrison Engineer (Project) (Independent),
Research and Development, Southern Naval Command,
Kochi-4. .. Applicant

By Advocate Mr NN Sugunapalan.

Vs.

- 1 The Chief Engineer, Southern Command,
Pune- 411 001.
- 2 The Chief Engineer (Project),
Research and Development, Picket,
Secunderabad- 500 003.
- 3 Garrison Engineer (Project) (Independent)
Research and Development, Naval Base,
Kochi-4.
- 4 Engineer in Chief, Army Headquarters,
New Delhi.
- 5 Union of India rep. by Secretary,
Ministry of Defence, Government of India,
New Delhi. .. Respondents

By Advocate Mr Mathews J Nedumpara, Addl.CGSC

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant challenges an order of transfer evidenced by Annexure A2. After the matter was argued at some length, applicant filed a statement to the effect that he would be satisfied if he is retained in a vacancy that would be available at Kochi till 31.5.94. He also prays that his request for retention at Kochi may be considered against the next available vacancy.

2. At our instance, learned counsel for respondents ascertained whether applicant could be retained for a limited period. The department has no serious objection to this

course.

3 We direct applicant be retained at Kochi till 31.5.94. His request for a posting at Kochi will be considered alongwith that of other persons in due course. This direction will not confer any priority or preference.

4 Application is disposed of. No costs.

Dated the 13th April, 1994.

PV Venkatakrishnan

PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

Chettur Sankaran Nair

CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

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